

**Shri A. C. Guha:** Is it not true, Sir, that in the Delhi accident, as was stated in the Court of Enquiry, the pilot in question.....

**Mr. Speaker:** Order, order, let us not go into a discussion of the matter.

**Shri A. C. Guha:** It is the same question, Sir, as to whether the pilot had not had sufficient rest.....

**Mr. Speaker:** The hon. Minister has already stated the answer.

**Shri P. T. Chacko:** May I know, Sir, whether one of the causes for this accident was lack of ground personnel?

**Shri Jagjivan Ram:** I do not think so, Sir.

**Shri A. C. Guha:** The hon. Minister has stated that Courts of enquiries have been set up. These two inquiries are about the general working of the Air Companies; but nothing has been stated as to the inquiry into the working of this company. It being a Government concern, have they considered the desirability of having a stricter enforcement of discipline, and the observance of the rules?

**Shri Jagjivan Ram:** Certainly, Sir.

#### WHEAT (PURCHASE)

\*141. **Shri B. R. Bhagat:** Will the Minister of Food and Agriculture be pleased to state the total purchase of wheat made in the foreign countries during the year 1952 up till April?

**The Minister of Food and Agriculture (Shri Kidwai):** The total quantity of wheat purchased in the foreign countries during the period 1st January to 30th April 1952 is approximately 9 lakh tons.

**Shri B. R. Bhagat:** May I know, Sir, the different countries from which the wheat was purchased?

**Shri Kidwai:** 8.59 lakhs of tons from the U.S.A., and Canada 0.5 lakhs of tons. Half of the order has not been required. From the United States of America, about 5 lakhs of tons are to be purchased by December 1952, of which nearly 2 lakhs of tons are to be shipped by the Department by December 1952.

**Shri B. R. Bhagat:** May I know, Sir, whether this purchase was made under the International Wheat Agreement, or the prices were settled separately in each case?

**Shri Kidwai:** The purchase was made under the International Wheat Agreement. But from the U.S.A. 4 lakhs of tons are on loan.

**Shri B. R. Bhagat:** May I know, Sir, whether in view of the limitations of food subsidy which are likely to result in the diminution of the needs of the different States, in the future months, the import is going to be cut down?

**Shri Kidwai:** It is a difficult question to answer, because the need of the country remains what it was. It may be that on account of the rise in prices, it may go beyond the purchasing capacity of individuals, and therefore the wheat has not been required. But our attempt should be that whatever is needed should be provided at a reasonable price; and therefore it is difficult to foresee what will be our requirement for the next six months.

**Shrimati A. Kale:** May I know, Sir, for how long we are likely to import wheat?

**Shri Kidwai:** Until we become the producers of wheat in this country.

**Shrimati A. Kale:** When do we expect to reach that target?

**Pandit Munishwar Datt Upadhyay:** What is the additional amount required?

**Shri Kidwai:** We have placed the order, Sir, and the delivery will take place by December 6th. We shall require about two million tons.

#### LAND DEVELOPMENT CORPORATION

\*142. **Shri B. R. Bhagat:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have evolved a scheme to set up a Land Development Corporation;

(b) if so, the purpose and function of the Corporation;

(c) whether this Corporation will work on a Commercial basis;

(d) if so, what will be its relation with the Government; and

(e) how the finances of the Corporation will be raised?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) to (e) There is at present only a proposal to set up a Land Development Corporation. No decision has been taken as to whether it should work on a commercial basis, what should be its relation to the Government and how its finances should be raised.